

F. No. A-11019/05/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 21st June, 2017

Corrigendum

Subject: Cadre re-organization of field formations under Central Board of Excise & Customs-allocation of revised cadre strength to Directorates on loan basis.

In continuation of this Department's letter of even number dated 16.06.2017, on the subject mentioned above, para 5 of the said letter may be read as "**This revised staff allocation to Directorates on loan basis shall supersede all such earlier allocations and shall come into effect from 22nd June, 2017**" instead of "This revised staff allocation to Directorates on loan basis shall supersede all such earlier allocations and shall come into effect from 1st July, 2017".

A. K. Qasim

(A K Qasim)
Director

Copy to:

1. All Principal Chief Commissioners/Principal Directors General, Chief Commissioners/Directors General, Principal Commissioners/Principal Additional Directors General, Commissioners/Additional Directors General and Commissioners in-charge of Directorates under Central Board of Excise & Customs.
2. P.S. to the Hon'ble Finance Minister.
3. P.S. to Hon'ble MoS (Revenue).
4. PPS to the Secretary (Revenue).
5. PPSs to Chairperson, CBEC/Members, CBEC.
6. All Joint Secretaries in CBEC, and all Directors/DSs/USs and Sections dealing with Administration.
7. DG Systems and Data Management with the request to upload on CBEC website.
8. Guard File.